

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CCP No. 228/1995

in

O.A. No. 2414/1992

25

New Delhi this the 11th Day of July 1996

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)
Hon'ble Shri K. Muthukumar, Member (A)

Shri V.R. Chadha,
S/o Shri S.R. Chadha,
Resident of 254, SFS Flats Sheikh Sarai Part I,
New Delhi-110017. ... Petitioner

(By Advocate: Shri S.S. Tiwari)

Vs

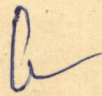
Shri C.G. Somiah,
Comptroller & Auditor General of India,
Bahadur Shah Zafar Marg,
New Delhi-110 002. .. Respondent

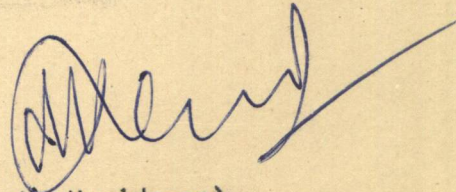
(By Advocate: Shri Madhav Panikar)

ORDER

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

Shri S.S. Tiwari, the learned counsel for the
applicant states that the matter has now become
infertuous. In the light of what is stated, the
petition is dismissed.


(K. Muthukumar)
Member (A)


(A.V. Haridasan)
Vice Chairman (J)

Mittal